

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. NO. 414/2000
in
O.A. NO. 252/1996

New Delhi this the 6th day of November, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI S.A.T.RIZVI, MEMBER (A)

Om Singh S/O Bhagwan Singh,
Asstt. Sub Inspector (Ministerial),
Delhi Police, West District,
R/O Paschim Vihavri,
New Delhi.

... Applicant

(By Shri Sant Lal, Advocate)

-versus-

1. Shri Kamal Pande,
Secretary, Ministry of Home Affairs,
North Block, New Delhi.
2. Shri Ajay Raj Sharma,
Commissioner of Police, Delhi,
Police Hqrs., MSO Building,
I.P.Estate, New Delhi.
3. Shri R.K.Sharma,
Sr. Addl. Commissioner of Delhi
Police (AP&T),
Police Hqrs., I.P.Estate,
New Delhi-110002. ... Respondents

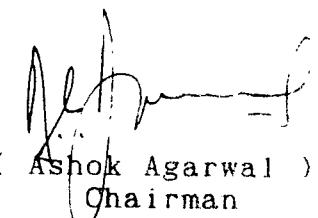
O R D E R (ORAL)

Shri S.A.T.Rizvi, AM :

Heard the learned counsel. From the pleadings on record and what the learned counsel has to say, it would appear that the applicant has not succeeded in earning three good ACRs required for the purpose of promotion. There is, therefore, no reason to take cognizance of the present contempt petition. The same is accordingly rejected.



(S.A.T.Rizvi)
Member (A)



(Ashok Agarwal)
Chairman

/as/